

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 1084, CUTTACK, WEDNESDAY, MAY 08, 2024, BAISAKHA, 18, 1946

Notice

By virtue of an affidavit sworn before the **Notary Public Berhampur** on Dated **14th March 2024**, I, **Mr. M Navish**, Address **Sankhari Street**, **Berhampur**, **PS: Bada Bazar**, **Ganjam**, **Odisha**, **760009** have changed my name from "Moningi Navish" to "**M Navish**". Henceforth, I shall be known as "**M Navish**" for all purposes.

M Navish

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director Designation: PRTG, STY and PUBN Date: 5/10/2024 12:48:44 PM